

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 17

Dated Guwahati, the 28th March, 2016

In partial modification of earlier Order No. 14 dated 11.03.2016, Hon'ble the Chief Justice has been pleased to nominate Hon'ble Mrs. Justice Rumi Kumari Phukan, Judge, Gauhati High Court as Portfolio Judge for the District of Chirang.

This order will come into force immediately.

By Order,
Sd/- H.K. Sarma,
REGISTRAR GENERAL

Memo No.HC.III-13/2006/ 860 - 876 /G, dated 28th March, 2016

Copy to:

1. The Registrar (Vig./ Admn./ Judl./ Estt.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl.
3. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
6. The Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The General Secretary, Gauhati High Court Advocates' Association, Guwahati
8. The General Secretary, Gauhati High Court Bar Association, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
9. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
10. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
11. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
12. The System Analyst, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload this Order in the website of Gauhati High Court.*
13. The P.S. to Hon'ble Mrs. Justice Rumi Kumari Phukan, Judge, Gauhati High Court Gauhati High Court, Guwahati
14. The P.S. to Hon'ble Mr/Mrs./Dr.(Mrs.) Justice _____ Gauhati High Court, Guwahati.
15. The AO(J) (_____), Gauhati High Court, Guwahati.
16. The Court Officer No.1, Gauhati High Court, Guwahati.
17. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

28.3.16
REGISTRAR GENERAL

28/3/16